

Name of the Corporate Debtor: ZEPHYR FABRIC TRADING LLP

Date of Commencement of Liquidation : 14-10-2019

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES) AS ON 01-08-2025

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature claim	Amount covered by lien or attachment	Whether lien / attachment removed?	% share in total amount of claims admitted					
1	Deputy Commissioner of Income Tax (CC) -8(2)	Central	23-11-2021	82,92,80,719	82,65,10,783	Govt. dues	-	-	66.79	-	-	-	27,69,936	
2	Director General of Goods & Service Tax Intelligence, Mumbai Zonal Unit	Central	14-07-2021	10,62,34,320	10,62,34,320	Govt. dues	-	-	8.58	-	-	-	-	Ref. Note 1 given below
	Total			93,55,15,039	93,27,45,103	-	-	-	75.37	-	-	-	27,69,936	

Note:1
Claim admitted basis the investigation concluded vide order bearing no. 83/PLG/JC/KKK/DGGI/CGST/Jovita Reema Mathais/2024-25 dated 02-02-2025 (SCN F. No. DGGI/MZU/I & ISC 12(1) 198/2018) issued on 02-02-2025 (received on 29-04-2025)